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A.K.Dash-Vrs-UOI

ADMISSION No.6

MA No.312/13

OA No.261/13

Advocate(s) - M/s.G.Rath
S.Rath
B.K.Nayak-3
D.K.Mohanty

Advocate(s) -Mr.S.Barik

ORDER dated 1st May, 2013.

CORAM:

HON'BLE MR.A.K.PATNAIK, MEMBER(J)

HON'BLE MR.R.C.MISRA, MEMBER(A)

.....
On the prayer of Mr.G.Rath, Learned Senior Counsel appearing for the Applicants assisted by Mr.D.K.Mohanty, Learned Counsel, permission to withdraw this OA with liberty to file better application is allowed. Thus OA is accordingly disposed of as withdrawn. Mr.S.Barik, Learned Additional CGSC (on whom copy of this OA has been served), appearing for the Respondents is present.


Member (Admn.)


Member (Judi.)